

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13/09/2019

O.A./260/572/2019

M.A./260/661/2019

ANUP MITRA

-V/S-

DEBT RECOVERY TRIBUNAL

ITEM NO:28

FOR APPLICANTS(S) Adv. : MR.N.R.ROUTRAY

FOR RESPONDENTS(S) Adv.: MR.S.B.MOHANTY

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsels for the applicant and Respondents. Learned counsel for the applicant by filing a Memo submitted that during pendency of this O.A., the applicant has submitted a representation for his posting at Guwahati on promotion. In view of this, learned counsel for the applicant seeks leave of this Tribunal to withdraw this O.A. Memo filed by the learned counsel for the applicant be taken on record. Registry to reflect the name of Mr.S.B.Mohanty appearing on behalf of the Respondents.</p>
	<p>In view of the Memo filed, the O.A. is disposed of as withdrawn. No costs.</p>
	<p>Free copy of this order be made over to learned counsels for both the sides.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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